

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/235/2016
NAME OF THE PETITIONER(S) : R. Ramesh
NAME OF THE RESPONDENT(S) : Devi Polymers Private Limited & 10 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) R. Venkataravelan
Chandramouli Prabakar

Counsel for Respondents
1-6 & 8-11

Chandramouli

2). Mr. Shankar Narayan
for
Preeti Mohan

Counsel for Petitioner

Preeti

ORDER

Counsels for both the parties are present. Counsel for R1 to R6 and R8 to R11 present and filed a memo giving proposal for settlement; the copy of the same is given to the other side. Counsel for the Petitioner prayed for time to seek instructions from his client on the memo filed by the Respondent. At request, time is enlarged. Put up on 27.10.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)

ghk

-S-d-

MEMBER (JUDICIAL)